

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/188 /CAA/2017
NAME OF THE TRANSFEROR 3 : SHRIRAM CHITS TAMILNADU PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① Senior Counsel
Mr. R. Murugesu
for
Counsel. Preeti
Mohan

Counsel for
Applicant



ORDER

Counsel for petitioner present. Heard his submissions in part. He prayed time for filing the consent affidavit of two shareholders for the purpose of dispensing with the meeting. It is also submitted that there are no secured creditor, certified by the Chartered Accountant and prayed time for making submissions regarding the unsecured creditors. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc